

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/2667/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr.Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 21st April, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJNB/2216, dtd 19.04.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.04.2022 with permission to leave the station, with the official vehicle, at own cost, from the evening of 20.04.2022 till the morning of 25.04.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/2668/A, dated , 21-04-2022

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)